

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL? JAIPUR BENCH, JAIPUR.

OA 523/2002

DATE OF ORDER: 6.1.2003

Sualal son of Shri Surajmal aged about 60 years, resident of CSWRI Campus Qtr. No. 12, Type IIInd Via Jaipur, Avikanagar, last employed on the post of Tractor Driver in CSWRI Avikanagar, Rajasthan.

....Applicant

VERSUS

1. Union of India through its Secretary, Indian Council of Agricultural Research, Krishi Bhawan, New Delhi.
2. Director, Indian Council of Agricultural Research Krishi Bhawan, New Delhi.
3. Director CSWRI Avikanagar, Tonk Via Jaipur.

....Rajasthan

Mr. Shiv Kumar, Counsel for the applicant.

CORAM

Hon'ble Mr. H.O. Gupta, Member (Administrative)

Hon'ble Mr. M.L. Chauhan, Member (Judicial)

ORDER (ORAL)

Learned counsel for the applicant submits that he wants to withdraw this OA and wants to file a duly constituted O.A. Prayer granted subject to limitation. The OA stands dismissed as withdrawn.


(M.L. CHAUHAN)
MEMBER (J)


(H.O. GUPTA)
MEMBER (A)